



ବିଧାନସଭା ନିର୍ବାଚନ ମଣ୍ଡଳୀର୍ ନଂ. ନାମ ଓ ସଂରକ୍ଷଣ ସିତି 🚁 👸 🥫 ତାଳରେଷ

ସଂପୁକ୍ତ ଲୋକସଭା ନିର୍ବାଚନ ମଣ୍ଡଳୀର୍ ନଂ. ନାମ ଓ ସଂରକ୍ଷଣ ସ୍ଥିତି : ୨ - ଡେଙ୍କାନାଳ

1.ସଂଶୋଧନର ବିବର୍ଣୀ

ସଂଶୋଧନ ବର୍ଷ

: 906

ଯୋଗ୍ୟତା ତାରିଖ

: 06.06.9061

ସଂଶୋଧନ ପ୍ରକାର୍

: ସ୍ୱତନ୍ତ୍ର ସଂକ୍ଷିପ୍ତ ସଂଶୋଧନ

ଚିଠା ପ୍ରକାଶନ ତାରିଖ

: 61-06-3063

ଭୋଟର୍ ତାଲିକାର୍ ପରିଚୟ :

୨୦୧୭ର୍ ମୂଳ ଭୋଟର୍ ତାଲିକା ସହ ସ୍ୱତନ୍ତ୍ର ସଂକ୍ଷିତ୍ତ ସଂଶୋଧନ ୨୦୧୮ ପୂର୍ବର ସମସ୍ତ ସପ୍ଲିମେଝର ଏକୀକରଣ

2.ଭାଗ ଓ ଭୋଟ ଗ୍ରହଣ କ୍ଷେତ୍ରର ବିବର୍ଣୀ

ଭାଗରେ ଅନ୍ତର୍ଭୁକ୍ତ ଅନୁଭାଗର ନଂ ଓ ନାମ :

1. ୱାର୍ଡ ନଂ-18

2. ଦେଉଳବେଡା

ମୁଖ୍ୟ ୱାର୍ଡ/ବସ୍ତି :

ୱାର୍ଡ ନଂ-18

ସହର

: ଡାଳଚେର୍

ପୌରାଞ୍ଚଳ

: ଡାଳଚେର୍ ମୁନିସିପାଲିଟି

ଥାନା

: କଲିୟ୍ରୀ

ତହସିଲ

ଡାଳଚେର୍

ସବ୍ଡିଭିଜନ

: ଡାଳଚେର୍

ଜିଲ୍ଲା

ଅନୁଗୋଳ

759100

3. ଭୋଟ ଗ୍ରହଣ କେଂଦ୍ରର ବିବରଣୀ

ଭୋଟ ଗ୍ରହଣ କେନ୍ଦ୍ରର୍ ନଂ ଓ ନାମ 🔃 148 - ତାଳଚେର୍ ମ୍ୟୁନିସ ପାଲିଟି(ୱାର୍ଡ 🖟

ଭୋଟ ଗ୍ରହଣ କେନ୍ଦ୍ରର ପ୍ରକାର :

ଉଉୟ

ଭୋଟ ଗ୍ରହଣ କେଂଦ୍ରର ଅବସ୍ଥିତି

ଦେଉଳବେଡା ତେଲି ସାହି ପ୍ରା.ସ୍କୁଲ

(ପୁରୁଷ / ହ୍ରୀ / ଉଭୟ)

ଭାଗ ଅନ୍ତର୍ଭୁକ୍ତ ସହାୟକ କେଂଦ୍ରର ସଂଖ୍ୟା

0

4. ଭୋଟର୍ ସଂଖ୍ୟା

ଆର୍ୟୁ କ୍ର ନଂ	ଶେଷ କ୍ର ନଂ	ଭୋଟର ସଂଖ୍ୟା				
		ପୁରୁଷ	ୟୁ1	ଅନ୍ୟାନ୍ୟ	ମୋଟ	
1	1182	631	551	0	1182	

A0600148.pdf

SummaryRevisionDataUpload v.3.4.6, Release Dt. 08.09.2017

ପୂଷ୍ଠାସଂଖ୍ୟା 1/42











ନାମ

ବୟସ

CGD3114238 :ଧର୍ନେନ୍ଦ୍ର ପ୍ରଧାନ

ପିତାଙ୍କ ନାମ :ଦେବେନ୍ଦ୍ର ପ୍ରଧାନ

ସର ନଂ

:80

: 50 ଲିଙ୍ଗ: ପୁରୁଷ







COMPARAD BX





C.A.NO.29 Dt.3.3.18

Application for Copies

bearching teesxtra-fee

tumber of Papers 3.00

cones

Plainpaper
Printed forms

Iracma Circh

begong tee (Neimber of words

Words (R. DODRIVE) Jack

03.03.18

OIC Record Room

- 1





SHRAVAN BHATNAGAR

BHOPAL (M.P.)

REG.MJI-09/15/04/
21-4 (47)2916

OF M.P.

FORM 26 (See rule 4A)



Affidavit to be filed by the candidate along paper before the returning officer for election to RAJYA SABHA (name of the house) from MADHYAPRADESH constituency (Name of the constituency)

PART-A

- I, DHARMENDRA PRADHAN **son of Dr. Debendra Pradhan, Aged 49 years, resident of Talcher Municipality, Ward No.18, GP/Town-Talcher, PS. Colliery, Dist.- Angul, Odisha (mention full postal address), a candidate at the above election, do hereby solemnly affirm and state on oath as under:-
- (1) I am a candidate set up by Bharatiya Janata Party. (** name of the political party)/** (** strike out whichever is not applicable)
- (2) My name is enrolled in Ward No.18, Talcher, Odisha, at Serial No.341 in Part No.148 of 60- Talcher Assembly Constituency in the State of Odisha (9-Dhenkanal Parliamentary Constituency).
- (3) My contact telephone numbers(s) is/are 9868180290, 01123014511, and my email id (if any) is d.pradhan@sansad.nic.in, & dpdharmendrapradhan@gmail.com and my social media account(s) (if any) is/are (i) Facebook ID: @DharmendraPradhanOdisha, (ii)Twitter ID: @dpradhanbjp.

Dharmen Low Produce

- 1



1002



प्रति अव्यान १ कि इक्त्य न्यान प्रति ४०, क्टबा-तालन (याना-कालियारी तह-तालनर, जिला-मंगुक (अगाउद्या)

atta - रामलपत

I: D. - 912(275)
(GD3114238)

Dhormandra

Proches RAVAR

v 2 d

inguesia di

t y . Mai type i eksit ti

Santa ga

and homen HI

(4) Details of Permanent Account Number (PAN) and status of filing of Income Tax return:

SI. No.	Names	PAN	The Financial year for which the last Income-tax return has been filed	Total income shown in Income tax return (in Rupees)	
1.	Dharmendra Pradhan	АВОРР0067В	2016-17	Rs.7,16,092/-	
2.	Mridula Thakur Pradhan	AGOPP6782A	2016-17	Rs.18,81,763/-	
3.	Naimisha Pradhan	N/A	N/A	N/A	
4.	Nishant Pradhan	N/A	N/A	N/A	
5.	Dependent-3	N/A	N/A	N/A	

(5) I am/am not accused of the following offence(s) punishable with imprisonment for two years or more in the pending case(s) in which a charge(s) has/have been framed by the court(s) of competent jurisdiction.

If the deponent is accused of any such offence(s) he shall furnish the following information:-

(i) The following case (s) is/are pending against me in which charges have been framed by the court for an offence punishable with imprisonment for two years or more:-

	(a)	Case/First Information Report	Puri Town P.S. Case No. 149/2006
		No./Nos. together with complete	dated 19.05.2006 in the district of
		details of concerned Police	Puri, State Odisha.
		Station/District/State.	
	(b)	Section(s) of the concerned Act(s)	Puri Town P.S. Case No. 149/2006
		and short description of the	U/s.341/186/294/34 IPC & 3 PDPP
division and the laws		offence(s) for which charged	Act.
TA	(5)	Name of the Court, Case No. and	S.D.J.M, Puri, G.R.Case
(0)	13	date of order taking cognizance:	No.665/2006, Cognizance taken on
06/09/2016	1 12	A	22.03.2010.
☆ / 06/09/2021	(d)	Court(s) which framed the	Special Judicial Magistrate, Puri
SHRAVAN BHA	INAG	Acharge(s)	
O BHOPAL (M	,(e) /	Date(s) on which the charge(s)	Charge framed on 22.01.2015.
O REG.MP-09/19	104/	was/were framed	
21-व (वो)20	16(P) S	Whether all or any of the	No
OF M.F	. 5	proceedings(s) have been stayed	
101.1		by any Court(s) of competent	
		jurisdiction	
	No. of the last of		

(ii) The following case(s) is/are pending against me in which cognizance has been taken by the court [other than the cases mentioned in item (i) above]:-

(a)	Name of the Court, Case No.	1. S.D.J.M., Kuchinda	a, G.R.Case
	and date of order taking	No.53/2005, Cogniza	nce taken on
	cognizance:	24.07.2016.	

Dharmendon Produce

		2. S.D.J.M, Kamakshyanagar, G.R.Case No.28/2010, Cognizance taken on 01.02.2014.
(b)	The details of cases where the court has taken cognizance, section(s) of the Act(s) and description of the offence(s) for which cognizance taken	1. G.R.Case No.53/2005 arising out of Gadposh GRPS Case No. 9/2005 dated 08.02.2006 S.D.J.M, Kuchinda has taken cognizance on 24.07.2016 for commission of offences U/s.143/341/283/504/149 IPC & U/s. 147/174 Indian Railways Act. 2. G.R.Case No.28/2010 arising out of Kankadahad P.S. Case No.05/2010 dated 23.01.2010 S.D.J.M, Kamakshyanagar has taken cognizance on 01.02.2014 for commission of offences U/s.143/283/431/294/506/149 IPC & U/s. 7 of Criminal Law Amendment Act.
(c)	Details of Appeal(s)/Application(s) for revision (if any) filed against the above order(s)	No appeal(s)/application for Revision(s) etc. of the order of cognizance in the aforesaid case have been filed by me.

(6) I have been/have not been convicted of any offence(s) [other than any offence(s) referred to in sub-section (1) or sub-section (2), or covered in sub-section (3), of section 8 of the Representation of the People Act, 1951 (43 of 1951)] and sentenced to imprisonment for one year or more: No

If the deponent is convicted and punished as aforesaid, he shall furnish the following information:

In the following cases, I have been convicted and sentenced to imprisonment by a court of law:

(a)	The details of cases, Section(s) of the concerned Act(s) and description of the offence(s) for which convicted.	N/A
(B)	Name of the Court(s), Case No. and date(s) of order(s):	N/A
06/09/2016 06/09/2021 (C)	Punishment imposed	N/A
SHRAVAN BHATHAGA	Whether any appeal was/has been filed against the conviction order. If so, details and the present status of the appeal:	N/A
BHODAL (NO B)	order. If 30, details and the present status of the appear.	

That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

Note: 1. Assets in joint name indicating the extent of joint ownership will also have to be given.

Note: 2. In case of deposit/Investment, the details including Serial Number, Amount, date of deposit, the scheme, Name of the Bank/Institution and Branch are to be given.

Note: 3. Value of Bonds/Share Debentures as per current market value in Stock exchange in respect of listed companies and as per books in case of non-listed companies should be given.

Note: 4. Dependent here has the same meaning as assigned in Explanation (v) under section 75A of the Representation of the People Act, 1951.

Note: 5. Details including amount is to be given separately in respect of each investment

Dharmendra Produm.

	S. Description		Self	Spouse	Dependent-I	Dependent- II
	(i)	Cash in hand	Rs.52,670/-	Rs.57,950/-	NIL	NIL
SHRAVAN	(ii) 09/2016 \$\frac{1}{2} \\ 09/2021 BHAT OPAL (M.P MP-09/15/ (\$\frac{1}{2}\)2016 M.P	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts). Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposits	a) SBI Parliament House, New Delhi (Savings) Rs.16,26,268 /- b) Indian Bank, BBSR, Odisha (Savings) Rs.2,769/- c) FDR in SBI, Parliament House Rs.8,35,488/- d) SBI Parliament House, New Delhi, PPF A/c. Rs. 6,52,457/-	a) PNB, Bhubaneswar Odisha Rs.2,32,878/- b) HDFC Bank, BBSR, Odisha Rs.85,796/- c) PNB, Talcher, Odisha Rs.85,884/- d) SBI, Talcher, Odisha Rs.7,34,805/- e) IDBI Bank, Talcher, Odisha Rs.1,04,624/- f) FDR in Odisha Gramya Bank Rs.9,37,192/- g) FDR in HDFC Bank, Bhubaneswar Rs.1,56,617/- h) SBI Parliament House, New Delhi, PPF A/c. Rs.4,47,333/-	a) FDR in HDFC Bank, Bhubanesw ar Rs. 1,71,122/-	a) FDR in HDFC Bank, Bhubanesw ar Rs.83,014/-
	(iii)	Details of investment in Bonds, Debentures/shar es and units in companies/Mutu al Funds and others and the amount.	a) SBI Mutual Fund Rs.2,77,802/-	NIL	NIL	NIL ~
	(iv)	Details of investment in NSS, Postal Savings, Insurance	LIC Policies Rs. 14,46,888/-	NSC Rs.50,000/- LIC and HDFC Policies	LIC Policies Rs. 2,16,669/-	LIC Policies Rs. 1,18,770/-

(V)	Policies and investment in Post Office or Insurance Company and the amount Personal		Rs. 20,84,218/- (Surrender Value)		
	Loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount	NIL	D. Pradhan Rs. 10,00,000/-	NIL	NIL
06/09/2016 1 06/09/2021 SHRAVAN SHATN BHOFAL (M.P.) REG.MP-09/15/06 21-4 (1)2016	JA JA	Maruti Esteem DL9CJ-7721 Year of Manufacturin g 2004 Rs.35,000/- Honda City DL4CAN- 4034 Year of Manufacturin g 2011 Rs.2,75,000/- (Approx.)	Rs. 93,00,000/- Three Trucks Registration No. OD19K-4018, OD19K-4019 and OD19L- 2389 (Acquisition value approx. Rs.93,00,000)	NIL	NIL
(vii)	Jewelry, bullion and valuable thing(s) (give details of weight and value)	Rs.6,25,000/- 150 grams gold jewellery and 2.5 Kg. Silver jewellery and others	Rs.20,00,000 /- Gold-500 gm. Silver-6.25 Kg. and Diamond Rings and others	NIL	NIL
(viii)	Any other assets such as value of Claims/Interest	a) Computer, Furniture and Fixtures and other items Rs.3,60,000/- (approx.) b) Advance Payment made for Flat at Shipra Suncity Housing Project, Indirapuram,	House Hold Appliance Rs.3,15,000/-	NIL	~ NÍL

Dharmenden Brodhin

		Ghaziabad, U.P. Rs.62,00,000 /- (as on 05.02.2018)			
(ix)	Gross Total Value	Rs. 1,23,89,342/-	Rs. 1,75,92,297/-	Rs. 3,87,791/-	Rs. 2,01,784/-

B. Details of Immovable Assets:

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

Note: 2. Each land or building or apartment should be mentioned separately in this format.

S. No.	Description	Self	Spouse	Dependent-	Dependent-	Dependent-
06/09 06/09 06/0 AVAN BHOF REG:M	Agricultural Land Location(s) Survey number(s) A A A A A A A A A A A A A	a) Land at Mouza Satyabandha Khata No.89/149, Plot No.551/1129, Distt. Angul b) Land at Mouza Satyabandha, Khata No.51, Plot No.549/1264 Distt. Angul	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	a) Area A0.32 decimal b) Area A0.67 decimal	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	No	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	a) 13 July, 2011 b) 05 Feb. 2010	NIL	NIL	NIL	NIL Z
	Cost of Land (in case of purchase) at the time of purchase	Value of Total Land Rs.1,30,618/-	NIL	NIL	NIL	NIL

		Any Investment on the land by way of development construction etc.	NIL	NIL	NIL	NIL	NIL
		Approximate Current market value	Rs.6,00,000/-	NIL	NIL	NIL	NIL
0	OG/O VAN F BHOP REG-MP	Non- Agricultural Land Location(s) Survey number(s) /2016 ** //2021 CHATNACAP (M.P.) 09/15/04/ ** 1)2016 M.P.	Land at Mouza Satyabandha, Khata No.89/9, Plot No.550, Distt. Angul Land at Mouza Satyabandha, Khata No.28, Plot NO.551, 552 & 553	Land at Mouza Manikmara, Talcher, Plot No.77/402, Distt. Angul	NIL	NIL	NIL
		Area (Total measurement in sq. ft.)	Area A 0.31 decimal. Area A 0.53 decimal.	Area A 0.160 decimal.	NIL	NIL	NIL
		Whether inherited property (Yes or No)	No	No	No	No	No
		Date of purchase in case of self acquired property	05 Feb., 2010 13 June, 2012	03 Dec, 2012	NIL	NIL	NIL
		Cost of Land (in case of purchase) at the time of purchase	Value Rs.57,564/- Rs.85,339/-	Value Rs.2,20,224/-	NIL	NIL	NIL
		Any Investment on the land by way of development construction etc.	Rs. 9,00,000/-	Rs. 18,00,000/-	NIL	NIL	NIL NIL
		Approximate Current market value	Rs. 24,00,000/-	Rs. 24,50,000/-	NIL	NIL	NIL

Dhormender Prodhon

	(iii) Commercial Buildings (including apartments) Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL *
	Whether inherited property (Yes or No)	No	No	No	No	No
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
(0	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
RAVA	6/09/2016 Any 06/09/2021 Investment on NOTATENEGRATE by OPAL (14, WAY of AP-09/15 they elop thent 1-3 (21)2016 on struction Poets	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NÍL	NIL
	(iv) Residential Buildings (including apartments) Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq.ft.)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq.ft.)	NIL	NIL	NIL	NIL	NIL

Dharmendra Budha

		Whether inherited property (Yes or No)	No	No	No	No	No
		Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
		Cost of Property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
		Any Investment on the land by way of development construction etc.	NIL	NIL	NIL	NIL	NIL
		Approximate Current market value	NIL	NIL	NIL	NIL	NIL
	(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
14	06/09/20	Total of Current Warket Value Tof (i) to (v) Aabove	Rs. 30,00,000/-	Rs. 24,50,000/-	NIL	NIL	NIL

(8) If give herein below the details of liabilities/dues to public financial institutions and government:-

(Note: please give separate details of name of bank, institution, entity or individual and amount before each item)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2
(i)	Loan or dues to Bank/ Financial Institution(s) Name of the Bank or financial Institution, Amount outstanding, Nature of Loan	NIL	Housing Loan from PNB Bank (50%), Commercial Vehicle Loan from HDFC & Axis Bank, BBSR Rs.67,42,692/-	NIL	NIL

Dharmendra Prodhan



	Loan or dues to any other individuals / entity other than mentioned above Name(s) Amount outstanding Nature of Loan	a) Rs.10,00,000/- from spouse b) Rs.7,00,000/- from Dr. Debendra Pradhan c) Rs. 5,00,000/- From Dr. Madhuri Thakur and Sh. Deepak Kumar Singh	NIL	NIL	NIL
	Any other Liability	NIL	NIL	NIL	NIL
	Grand Total of liabilities	Rs.22,00,000/-	Rs.67,42,692/-	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL	NIL
TA	Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL
06/09/2016 \$\frac{1}{2} \\ 06/09/2021 \\ \AN FINATN. \\ BHOPAL (M.F.) \\ SEG.MP 09/15/04, \\ 21-4 (#1)2016	Dues to department dealing with supply of telephones/ mobiles	NIL	NIL	NIL	NIL
OF M.P.	Dues to department dealing with government transport (including aircraft and helicopters)	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL

Dhormendro Prodham

N	
(15))

(iii)	Grand total of all Govt. dues.	NIL	NIL	NIL	NIL
(iv)	Whether any other liabilities are in dispute, if so, mention the amount involved and the authority before which it is pending.	N/A	N/A	N/A	N/A

- (9) Details of profession or occupation:
 - (a) Self....... Member of Parliament (Rajya Sabha),
 Union Cabinet Minister, Govt. of India, Minister of
 Petroleum & Natural Gas; Skill Development &
 Entrepreneurship.
 - (b) Spouse..... Business
- (9A) Details of source(s) of income:
 - (a) Self...... Salary & Other Sources
 - (b) Spouse..... Business and Other Sources
- (10) My educational qualification is as under:-

H.S.C.	Handidhuan High School	B.S.E. Odisha	1983
Higher Secondary Exam	Talcher College	C.H.S.E., Odisha	1985
Bachelor of Arts	Talcher College	Utkal University,	1988
		Odisha	
Master of Arts	Vani Vihal	Utkal University	1990
		University, Odisha	

(Give details of highest School/University education mentioning the full form of the certificate/diploma/degree course, name of the School/College/University and the year in which the course was completed.)



Thormendra Pradhon



PART-B

(11) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (10) OF PART-A:

				×	
1.	Name of the C	Candidate	Dharmendra Pradhan		
2.	Full Postal address		Talcher Municipality, Ward No.18, PS. Colliery, Angul, Odisha -759 100		
3.	Number and Name of the constituency and state		MADHYA PRADESH VIDHANSABHA, MADHYA PRADESH		
4.	Name of the Political Party which set up the candidate (otherwise write "Independent")		Bharatiya Janata Party		
5.	(i) Total number of pending cases where charges have been framed by the Court for offences punishable with imprisonment for two years or more		One (Puri Town P.S. Case No. 3 G.R.Case No.665/2006).	149/2006, S.D.J.M, Puri,	
٥.	(ii) Total number of pending cases where the court(s) have taken cognizance [other than the cases mentioned in item (i) above]		Two i) Gadposh GRPS Case No.9/2005, G.R.Case No.53/2005, S.D.J.M., Kuchinda ii) Kankadahad P.S Case No.5/2010, G.R. Case No.28/2010S.D.J.M., Kamakshyanagar,		
6.	Total Number of cases in which convicted and sentenced to imprisonment for one year or more [except for offences referred to in sub-sections (1), (2) or (3) of section 8 of Representation of the People Act, 1951].		NIL		
· ·		PAN of	Year for which last Income Tax Return filed	Total Income Shown	
7.	(a) Candidate	ABOPP0067B	FY 2016 - 2017	Rs.7,16,092/-	
	(b) Spouse	AGOPP6782A	FY 2016 - 2017	Rs.18,81,763/-	
	(c) Dependents	N.A	N/A	N/A	
8.	Details of Asset	Details of Assets and Liabilities in Rupees			
-					



Dharmen dru Produm



S. No.	Description	Self	Spouse	Dependent-1	Dependent-2
Α.	Moveable Asset (Total Value)	Rs. 1,23,89,342/-	Rs. 1,75,92,297/-	Rs. 3,87,791/-	Rs. 2,01,784/-
В.	Immovable Asset	NIL	NIL	NIL	NIL
(i)	Purchase price of self- acquired immovable Property	Rs. 2,73,521/-	Rs. 2,20,224/-	N/A	N/A
(ii)	Development/ construction cost of immovable property after purchase (if applicable)	Rs. 9,00,000/-	Rs. 18,00,000/-	N/A	N/A
(iii)	Approximate Current market price— (a) self- acquired assets (Total Value) (b) inherited assets (Total Value)	Rs. 30,00,000/-	Rs. 24,50,000/-	N/A	N/A
9.	Liabilities				
(i)	Government dues (Total)	0.00	0.00	N/A	N/A
9/2016 7/09/(biz)1 8/1/A	Institutions Other (Total)	Rs. 22,00,000/-	Rs. 67,42,692/-	N/A	N/A
(c1)20		re under dispute	4 3		
Mil	Government dues (Total)	N/A	N/A	N/A	N/A
(ii)	Loans from Bank, Financial Institutions and others (Total)	N/A	N/A	N/A	N/A
11.	Highest educat M.A (Give details of h	cional qualification University Campus Vani Vihar ighest School/Univers na/degree course, nar	sity education ment		

which the course was completed.)

Dhormandra Prudhan



VERIFICATION

- I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed there from. I further declare that:-
- (a) there is no case of conviction or pending case against me other than those mentioned in items 5 and 6 of Part A and B above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than *. those mentioned in items 7 and 8 of Part A and items 8, 9 and 10 of Part B above.

06/09/2016 06/09/2021 SHRAVAN BHATNAGAR BHOPAL (NI.P.) 0 REG.MP-09/15/04/ 21-व (वी)2016

OF M.P

ME BY THE WITHIN NAMES SHRAVAN BHATNAGAR

NOTARY BHOPAL (M.P.) INDIA

Note: 1. Affidavit should be filed latest by 3.00 PM on the last day of filing nominations.

Note: 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the

First Class or before a Notary Public.

Note: 3. All column should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned,

Note: 4. The Affidavit should be either typed or written legibly and neatly.

Dharmendra Prodhan





मध्य प्रदेश MADHYA PRADESH

AU 002121 Annexure

Additional Affidavit to be submitted by Candidates

Election to Rajya Sabha (Council of States) from Madhya Pradesh Constituency.

06/09/3016 # 86/09/2021 I, DHARMENDRA PRADHAN son of Dr. Debendra Pradhan, Aged 49 years, resident of Talcher Municipality, Ward No.18, GP/Town-Talcher, PS. Colliery, Dist.- Angul, Odisha a candidate at the above election, do hereby solemnly affirm and state on oath as under:-

SHRAVAN BHATNAGAR

AHOPAL (M.P.)

REG.MP-09/15/04/
21-4 (R)/2016

OF MA P

I have been allotted Government Accommodation at 19 Teen Murti Marg, New Delhi-110011 during the period of last 10 years prior to the date of notification of the current election, and there are no arrears of any dues to be paid towards rent for the accommodation or any arrears to the agencies providing electricity, water and telephone at the said accommodation as on 07.03.2018.

"No dues Certificates" from the agencies concerned are attached hereto.

Dhormendro Brockn DEPONENT

VERIFICATION

I, the deponent abovenamed, do hereby verify and declare that the above statements are correct to the best of my knowledge, and no part of it is false.

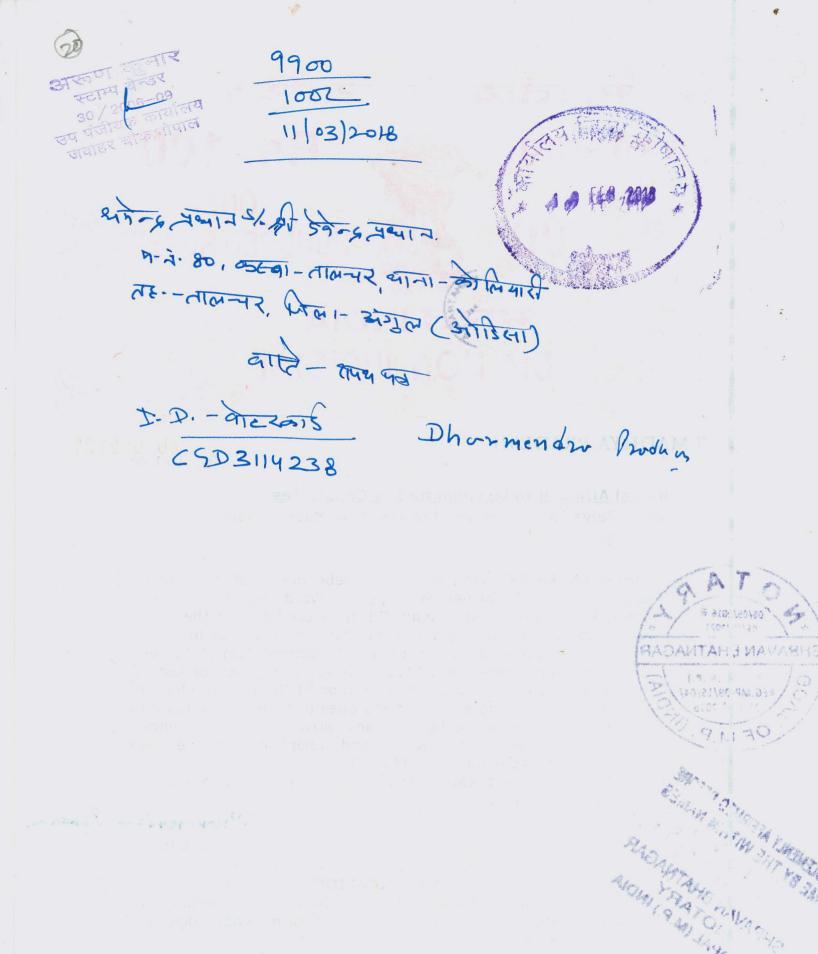
Verified at Bhopal on the 11 day of March 2018

Dharmendzen Prodham

DEPONENT

IDENTIFIED BY ME
Sontosta Shepula.

- 1



DENTIFIED BY ME



A-12017/6/2017-SDE Government of India Ministry of Skill Development and Entrepreneurship

2nd Floor, Shivaji Stadium Annexe Building, Shaheed Bhagat Singh Marg, New Delhi Dated: 8th March, 2018

NO DUES CERTIFICATE

It is certified that as per records available in this Ministry, nothing is outstanding against Shri Dharmendra Pradhan, Minister of Skill Development and Entrepreneurship, as on date.

(B K Sikdar)

Director

बी.के. सिकदार, भा.र.अ.से. B. K. SIKDAR, IDSE निदेशक / Director कौशल विकास और उद्यमशीलता मंत्रालय Ministry of Skill Development and Entrepreneurship भारत सरकार, नई दिल्ली Govt. of India, New Delhi-110001



No. F-23017/1/2015-Admn. Government of India Ministry of Petroleum & Natural Gas ********

Shastri Bhawan, New Delhi Dated the 7th March, 2018

NO DUES CERTIFICATE

It is certified that as per records available in this Ministry, nothing is outstanding against Shri Dharmendra Pradhan, Minister of Petroleum & Natural Gas, as on date.

(M. C. Bhatt)

Under Secretary (Admn.)

मोहन चन्द्र भट्ट / MOHAN CHANDRA BHATT अवर सर्विव / Under Secretary पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय Ministry of Petroleum & Natural Gas भारत सरकार / Govt. of India नई दिल्ली / New Delhi

- 1

No. 12/281/12-TS
Government of India
Ministry of Housing & Urban Affairs
Directorate of Estates
(Type Special-III)



Nirman Bhawan, New Delhi-110011 Dated 08-03-2018

To

Shri Dharmendra Pradhan, Hon'ble Minister for Petrolum & Natural Gas, 19, Teen Murti Marg, New Delhi.

Subject:

Issue of "No Demand Certificate" in favour of Shri Dharmendra Pradhan,

Hon'ble Minister for Petrolum & Natural Gas, 19, Teen Murti Marg,(Type

VIII), New Delhi - Regarding.

Sir,

Reference is invited to the correspondence resting with your letter No. Nil dated 08.03.2018 on the subject cited above.

2. The accounts of Shri Dharmendra Pradhan, Hon'ble Minister for Petrolum and Natural Gas, New Delhi in respect of Bungalow No. 19, Teen Murti Marg, (Type VIII), New Delhi have been checked and nothing is found due against him till date, on account of hire charges of furniture and electrical items. This letter may be treated as 'No Demand Certificate' in his favour.

Yours faithfully,

(A.J.J. Kennedy)

Assistant Director of Estates

Copy to:- Rajya Sabha Sectt., (M S & A. Branch), New Delhi.

حراً, (A.J.J. Kennedy)

Assistant Director of Estates



NO DUES CERTIFICATE

Date: - 08/03/2018

Nothing is due against Bungalow No. 19- Teen Murti Marg R/O Sh. Dharmendra Pradhan Hon'ble Petroleum and Natural Gas Minister for Electrical Inventory and appliances.

Masel

Junior Engineer (E)
ELECT DESAL Set Div 4V
CPWD, Rushak Read
New Delhi

भारतीय संसद PARLIAMENT OF INDIA

राज्य सभा सिचवालय



RAJYA SABHA SECRETARIAT

फैक्स

वेबसाईट : http://rajyasbhahindi.nic.in

संसद भवन/संसदीय सौध,

नर्ड दिल्ली-110001

Telegram: "PARISHAD"

Telephone:

Website: http://rajyasabha.nic.in

E-mail:

Parliament House/Annexe,

New Delhi-110001

NO.RS.33 /2017/2018/MSA

Dated the 08th March 2018

PROVISIONAL CERTIFICATE

This is to certify that as per records of this Secretariat and the information furnished by the allied agencies, nothing is due against Shri Dharmendra Pradhan, Member Rajya Sabha as on date.

Shri Dharmendra Pradhan is due to retire as Member, Rajya Sabha on 02nd April 2018. As sitting Member, he is entitled to retain Government accommodation and RF tag. Final certificate of No dues will be issued after his retirement and final settlement of accounts.

> (INDIRA CHATURVEDI VAIDYA) ADDITIONAL DIRECTOR

> > Tel.: 23034053



LIAISON OFFICE: NDMC 314, PARLIAMENT HOUSE ANNEXE NEW DELHI

Dt.08.03.2018

No Dues Certificate

As per NDMC record nothing is due on account of electric/ water charges against **Sh. Dharmendra Pradhan, Hon'ble MP (Rajya Sabha) I.C. No. 4395** upto billing cycle Aug-2014 (up to reading period 18.06.14) in r/o under mentioned premises:

*E.& O.E.

1) Bungalow No. C 1/22, Humayun Road with S.Qtr. (Con. No.6409117,6409118,6409119).

(Head Assistant)
Liaison Office, NDMC
Parliament House Annexe

M.S.A. BRANCH (Rajya Sabha Sectt.)

- 1

RAJYA SABHA SECRETARIAT (M.S.& A. BRANCH)

Room No. 228
Parliament House Annexe,
New Delhi

Subject:	issue of No-Dues Certificate to Members, Rajya Sabha.	7
Claus / Const / NAC	issue of No-Dues Certificate to Members, Rajya Sabha. Dharmendra Pradhang Minister of Petroleum & Natural Member, Rajya Babha who is due to retire Vide his/her letter dated-77 March 2018 has requested this Secreta	6KS 02.4.2018
Snri/Smt./Ivis:	vide his/her letter dated-12 March 2018 has requested this Secreta	riat for issue of
		1141 101 15540 01
No Dues Cer	tificate" for contesting Elections.	

- 2. All the concerned are requested to intimate the dues if any, pending against the Member. If no dues are pending against his/him, 'No Dues report' may be intimated to this Secretariat at the earliest so as to enable this Secretariat to issue "No Dues Certificate".
- 3. This may be treated a most urgent.

EXECUTIVE OFFICER
Tel.:23034224/228

- 1. The Liaison Officer, NDMC, Room No. 314, PHA, New Delhi.
- 2. The Asstt. Director, Parliament Library, PH, New Delhi.(4654).
 - 3. The EO, I.T. Section, Room No. 209, PHA New Delhi.
 - 4. The LO, Directorate of Estates, Room No. 602, PHA, New Delhi.
 - 5. The EO, Sales & Archives, PHA, New Delhi.R. No. 218(4160).
 - 6. The LO, MTNL, Room No. 520, PHA, New Delhi.
 - 7. The LO, BSNL, Room No. 520, PHA, New Delhi.
 - 8. MA Section to intimate the accommodation allotted to Ex-MP.
 - 9. TA Recovery

RSS.U.O. Note No.4395 /2014/MSA

Dated Slw March 2018

Parliament - Library

'No Dues' against' Sh. Dharmendra Pradhan Minister of Petroleum & Natural Gas -

due, 0/2/2018

MSA Br. RS-



DIRECTORATE OF ESTATES Rent Parliament Section 602, Parliament House Annexe

Subject: CLEARANCE CERTIFICATE UPTO 28/08/2018,
Reference No. RSS. U.O. Note No. 12014/msA, Dated 08/03/2018,

Asstt. Director (A/Cs)

संजय कुमार/SANJAY KUMAK सहायक निदेशक लेखा/Assit, Director (A/Cs) संपद्म निदेशालय/Dte. of Estates भारत सरकार/Govt. of India संसदीय सौंघ/Parliament House Annex नई दिल्ली—110 001/New Delhi-110 001

Executive Officer MSA Branch Lok /Rajya Sabha Secretariat.

DEUO No. RP- I/A-II/19 / 2013-15, dated 08/03/2018

No. 12/281/12-TS
Government of India
Ministry of Housing & Urban Affairs
Directorate of Estates
(Type Special-III)



Nirman Bhawan, New Delhi-110011 Dated 08-03-2018

To

Shri Dharmendra Pradhan, Hon'ble Minister for Petrolum & Natural Gas, 19, Teen Murti Marg, New Delhi.

Subject:

Issue of "No Demand Certificate" in favour of Shri Dharmendra Pradhan, Hon'ble Minister for Petrolum & Natural Gas, 19, Teen Murti Marg,(Type

VIII), New Delhi - Regarding.

Sir,

Reference is invited to the correspondence resting with your letter No. Nil dated 08.03.2018 on the subject cited above.

2. The accounts of Shri Dharmendra Pradhan, Hon'ble Minister for Petrolum and Natural Gas, New Delhi in respect of Bungalow No. 19, Teen Murti Marg, (Type VIII), New Delhi have been checked and nothing is found due against him till date, on account of hire charges of furniture and electrical items. This letter may be treated as 'No Demand Certificate' in his favour.

Yours faithfully,

(A.J.J. Kennedy)

Assistant Director of Estates

Copy to:- Rajya Sabha Sectt., (M S & A. Branch), New Delhi.

(A.J.J. Kennedy)

Assistant Director of Estates





MAHANAGAR TELEPHONE NIGAM LIMITED (A GOVT. OF INDIA ENTERPRISE)

Accounts Officer (LOP) % GM (Central) 520-Parliament House Annexe New Delhi-110001

No.AO/LOP/MP/NDC/MPRS-042 Dated.08-03-2018

No Dues Certificate

Certified that no MTNL dues are outstanding against **Shri DHARMENDRA PRADHAN**, MP Rajya Sabha IC NO-4395 (RS-042) from **(BIHAR)** in respect of the official MP category telephones.

LIAISON OFFICER (PHONES)
Tele.No.011-23014477

संपर्क अधिकारी (कोन्स) Llaison Officer (Phones) \$20-Parliament House Annexe New Geith-110001

MSA Branch, R. No-228 Lok Sabha Secretariat New Delhi-11000



Liaison Officer Phones,BSNL Room No. 520 PHA New Delhi - 110001 Phone - 011 - 23094265 Fax - 011 - 23094265 Email id: lopbsnl@gmail.com



भारत संचार निगम लिमिटेड

(भारत सरकार का उपक्रम

BHARAT SANCHAR NIGAM LIMITED

(A Govt. of India Enterprise)

No Dues Certificate

No. RS-042/LOP/BSNL/NDC/2018 Dated: 08-03-2018

Certified that **No Telephone dues is pending** against Shri Dharmendra Pradhan Hon'ble MP Rajya Sabha and Minister of Petroleum (RS-042) against his MP/Min category telephones (0674-2747400) provided in UPR under BSNL service areas as per records of this office.

MS&A Branch Rajya Sabha Secretariat Parliament House Annexe. New Delhi-110001 Liaison Officer (Phones)



RAJYA SABHA SECRETARIAT (M.S.& A. BRANCH)

Room No. 228
Parliament House Annexe,
New Delhi

Subject:	issue of No-Dues Certificate to Members, Rajya Sabha.
Shri/S mt./MS .	issue of No-Dues Certificate to Members, Rajya Sabha. Dharmendra Pradhang Minister of Petroleum & Natural Grs. 02 4 2018 Member, Rajya Sabha who is due to retire on ide his/her letter dated-1-March 2018 has requested this Secretariat for issue of
V	ide his/her letter dated-7/16/10018 has requested this Secretariat for issue of
	tificate" for contesting Elections.

- 2. All the concerned are requested to intimate the dues if any, pending against the Member. If no dues are pending against his/him, 'No Dues report' may be intimated to this Secretariat at the earliest so as to enable this Secretariat to issue "No Dues Certificate".
- 3. This may be treated a most urgent.

EXECUTIVE OFFICER
Tel.:23034224/228

- 1. The Liaison Officer, NDMC, Room No. 314, PHA, New Delhi.
- 2. The Asstt. Director, Parliament Library, PH, New Delhi.(4654).
- 3. The EO, I.T. Section, Room No. 209, PHA New Delhi.
 - 4. The LO, Directorate of Estates, Room No. 602, PHA, New Delhi.
 - 5. The EO, Sales & Archives, PHA, New Delhi.R. No. 218(4160).
 - 6. The LO, MTNL, Room No. 520, PHA, New Delhi.
 - 7. The LO, BSNL, Room No. 520, PHA, New Delhi.
 - 8. MA Section to intimate the accommodation allotted to Ex-MP.
 - 9. TA Recovery

RSS.U.O. Note No.4395/2014/MSA Ref: above	Dated 8 Wareh 2018
The Member has not joined t	he Scheme of Financial
Ref: above The Member has not joined t Entitlement to Members for Purchase Equipment. There are no dues	e of Computer
Equipment. There are no olives	pending against the
Member.	Carla Rich
	Den donla de la
MSLA Beanch	

(33)

SALES & ARCHIVES SECTION

With reference to M.S. & A. Section's note dated 8th March, 2018, regarding issuance of a "No Dues Certificate" in respect of Shri Dharmendra Pradhan, Member of Parliament (Rajya Sabha).

It is to certify that as per our record "No Outstanding Dues" are pending against above stated M.P. of the Rajya Sabha till date.

(KIRAN SUKRAWAL) UNDER SECRETARY

M.S.& A. Section

:2:

M.A. SECTION

Shri Dharmendra Pradhan, M.P. & Minister is occupying General Pool bungalow no. 19, Teen Murti Marg.

(SREEJA V.)
DEPUTY SECRETARY
8.3.2018

MSLA Branch

1



No Dues Certificate

Dated: 08/03/2018

This is to certify that there is nothing due against water charges till 08/03/2018 of Bungalow No. 19, Teen Murti Marg R/o Sh. Dharmendra Pradhan Hon'ble Minister of Petroleum & Natural Gas; Skill Development & Entrepreneurship Govt of India.

A.K. Saxena

Assistant Engineer (IV-B)

5A, Ashok Road, New Delhi

No Dues Certificate

Dated: 08/03/2018

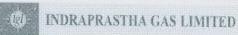
Nothing is due against Bungalow No. 19, Teen Murti Marg R/o Sh. Dharmendra Pradhan Hon'ble Minister of Petroleum & Natural Gas for electricity and electrical items as on date 08/03/2018.

TEE

JUNIOF ENGINEER (E)
ELECT Divid, Sub Divid
CPWD, Kushak Hoad
New Dalla



3/11/2018 https://webonline.igl.co.in:8077/sap/bc/bsp/sap/zumcui5/webcontent/index.html?directPayment#page]%7B%22id%22%3A%22instaPaymen



First Name Last Name DHARMENDRA Pay Your Bills Online/Security Deposit CA Number 400000305399 Please enter your BP Number BP Number Amount Before Due Date Due Date 4000296170 6013.040 Amount After Due Date Amount to be paid Get Details 6133,300

About Us

FAQ

Emergency Contact: 155216 or 1800-111-817

Customer Care: 1800-102-5109 (24x7 Toll free)

Beta 1

https://webonline.igl.co.in.8077/sap/bc/bsp/sap/zumcui5/webcontent/index.html?directPayment#page[%76%22id%22%3A%22instaPayment%22. 1/1



3/11/2018 https://webonline.igl.co.in:8077/sap/bc/bsp/sap/zumcui5/webcontent/index.html?directPayment#page]%78%22id%22%3A%22instaPaymen...



Pay Your Bills Online/Security Deposit

Please enter your BP Number

BP Number 4000296170

Get Details

First Name
DHARMENDRA
CA Number

CA Number 400000165399

Amount Before Due Date 6013,040

Amount After Due Date 6133,300 PRADHAN

Due Date

Last Name

01.02.2018 Amount to be paid 6133,300

Pey

About Us

FAQ

Emergency Contact: 155216 or 1800-111-817

Customer Care: 1800-102-5109 (24x7 Toll free)

Beta 1

https://webonline.igi.co.in/8077/sap/bc/bsp/sap/zumcui5/webcontent/index.html?directPayment#page[%78%22id%22%3A%22instaPayment%22...

111